

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 547 OF 2009

V.S.S.SASTRY

Appellant (s)

VERSUS

MINISTRY OF HUMAN RESOURCE DEVT.& ORS.

Respondent(s)

(With office report)

Date: 19/08/2010 This Appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY  
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Appellant(s)

M/S. Lawyer'S Knit & Co,Adv.

For Respondent(s)

Mr. S.K. Verma,Adv.  
Mr. D.S. Mahra ,Adv

UPON hearing counsel the Court made the following  
O R D E R

List the matter before the Bench on which Hon'ble  
Mr. Justice B.S. Reddy is not a member.

(DEEPAK MANSUKHANI)  
Court Master

(RENUKA SADANA)  
Court Master

(The matter is shown in Weekly List No. 22/2010 in Court no. 9 as  
Item no. 33)